

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 76**

**TO BE ANSWERED ON THE 07TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

DRUG ABUSE CASES IN ANDHRA PRADESH

76 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has filed cases pertaining to drug abuse and drug trafficking in the State of Andhra Pradesh; and

(b) if so, details of the cases filed in the State of Andhra Pradesh since 2019 and their present status thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) As per the latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, the details of the Cases Registered (CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases sent for Trial (CFT), Cases Disposed off by Courts (CDBC), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under the Narcotic Drugs & Psychotropic Substances Act in the state of Andhra Pradesh during the year 2019-2021 are as under :

Possession of drugs for Personal use/consumption									
Year	CR	CCS	CON	CFT	CDBC	CPT	PAR	PCS	PCV
2019	286	143	13	543	67	476	654	459	30
2020	264	123	5	599	32	567	659	282	11
2021	550	251	9	818	41	777	1024	584	11

Possession of drugs for trafficking									
Year	CR	CCS	CON	CFT	CDBC	CPT	PAR	PCS	PCV
2019	431	287	15	811	116	695	905	723	50
2020	602	286	5	981	49	932	910	623	11
2021	1085	391	6	1323	22	1301	1469	935	22
